of India provides assistance for capacity building of the States through Schemes like the Security Related Expenditure (SRE) Scheme, Special Infrastructure Scheme (SIS) and the Construction/Strengthening of Fortified Police Stations Scheme.

In addition to various flagship schemes being implemented by different central ministries, the scheme titled 'Additional Central Assistance (ACA) for LWE affected districts' is also under implementation for development of affected areas.

At present, a total of 36 companies of Central Reserve Police Force (CRPF) are deployed in LWE affected areas of West Bengal. The details of funds provided to the State Government of West Bengal under the SRE Scheme, SIS Scheme, Scheme for Construction of Fortified Police Stations and the ACA during the last three years and current year are given in Statement.

Statement

Detail of funds released to the State Government of West Bengal

Name of the	Coverage of	Funds Released (in `crore)			
Scheme	the Scheme				
		2011-12	2012-13	2013-14	2014-15
					(As on
					04.3.2015)
SRE Scheme	4 Districts	13.91	13.31	20.65	12.78
SIS	4 Districts	4.67*	Nil	Nil	Nil
Construction	18 Police	9.90	9.45	5.85	Nil
of Fortified	Stations				
Police Stations					
Scheme					
ACA	3 Districts	295.00 (since 2010-11)			

Note: \*A total amount of ` 20.06 crore has been released to the State Government of West Bengal during the 11th Five year Plan (FYP) period. However, the State of West Bengal is not covered under the SIS extended to the 12th FYP period with added objective of funding for infrastructure of Special Forces of the LWE affected States.

## ISIS activists detained in the country

1493. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether activists of the Islamic State of Iraq and Syria (ISIS) have been detained recently in the country;
- (b) if so, state-wise total number of ISIS activists arrested since last one year, along with the items seized from them;
- (c) whether these activists have joined hands with other terror organizations and are receiving financial assistance from foreign countries; and
- (d) if so, the steps being taken by Government to check such nexus and to curb the activities of ISIS?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) A total of four Pro-ISIS activists including two from Maharashtra and one each from Karnataka and Andhra Pradesh have been arrested in the country since the last one year.

- (c) The investigation conducted by the National Investigation Agency (NIA) and State police forces into the above cases till now has not revealed any information on foreign funding of these activists.
- (d) The Government is closely monitoring the situation and has directed the intelligence and security agencies to identify such elements and keep them under surveillance. The Cyber-space is also being closely scanned in this regard. In addition, the Government has declared the Islamic State (IS)/Islamic State of Iraq and Levant (ISIL)/ Islamic State of Iraq and Syria (ISIS)/Daish as Terrorist Organization under the Schedule of Unlawful Activities (Prevention) Act, 1967.

## Pending clearance for exploration of oil and gas blocks

- 1494. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether some oil and gas blocks for exploration in the country are awaiting clearance during the last two years;
  - (b) if so, the details thereof and the reasons therefor:
- (c) whether it is also a fact that some of the successful oil and gas exploration projects have stopped their production due to Government's delayed and pending decision on royalty and cess issues; and
- (d) if so, the details of steps taken or proposed to be taken by Government in this regard?